

**Central Administrative Tribunal  
Principal Bench**

**CP No. 509/2015  
In  
OA No. 2430/2014**

New Delhi this the 9<sup>th</sup> day of December, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Dr. B.K. Sinha, Member (A)**

1. Om Prakash,  
Aged 49 years,  
S/o Sh. Shiveharan,  
Working as HS-I (Moulder) in the office of Tool Room/  
Ordnance Factory Muradnagar  
R/o 21/Q/86, Ordnance Factory Estate,  
Muradnagar, Ghaziabad (UP)
2. Anil Kumar  
Aged 49 years,  
S/o sh.Rajender singh  
Working as H.S.-I (Melter) in the  
Office of HSF/Ordnance Factory Muradnagar  
R/o IIDS/17/135, Ordnance Factory Estate,  
Muradnagar, Ghziabad(UP)
3. Dilip Kumar Verma  
Aged 41 years,  
S/o Sh. Pyare Mohan Verma  
Working as HS-I (Machinist) in the  
Office of SMS/Ordnance Factory Muradnagar  
R/o Q/34/288 Ordnance Factory Estate,  
Muradnagar, Ghaziabad.
4. Anil Kumar Garg  
Aged 48 years,  
S/o Late Sh. R.C.Garg,  
Working as HS-I (Welder ) in the Office  
Of SMS/Ordnance Factory Muradnagar  
R/o H. No. 896, Brahpuri, Meerut City.
5. Anand Kumar  
Aged 45 years,  
S/o Late Sh. Sohan Lal,  
Working as HS-I (Welder ) in the  
Office of HSF/Ordnance Factory Muradnagar,  
R/o 84/4, Near Ambadkardwar,  
New Defence Colony, Muradnagar,

Ghaziabad (UP)

6. Narender Singh  
Aged 44 years,  
S/o Sh. Net Ram Singh  
Working as HS-I (Fitter General) in the Office of  
GMS/Ordnance Factory Muradnagar,  
R/o 27Q/134, Ordnance Factory Estate,  
Muradnagar, Ghaziabad.
7. Rajeev Kumar Sharma, Aged 53 Yrs.  
S/o Late Sh. Prem Sukh Sharma,  
Working as HS-I(Examiner) in the Office  
Of QCP/Ordnance Factory Muradnagar,  
R/o III/DS/74, North Estate, Muradnagar,  
Ghaziabad (UP)
8. Prem Chand Pal No. 4245 Aged 43 years,  
S/o Sh. Balbeer Singh,  
Ticket No. 2152, Working as Turner HS-1  
(SMS) in the Ordnance Factory Muradnagar,  
R/o Q. No. New Type-II/DS/18/141 OF Estate,  
Muradnagar (UP) ...Applicants.

(By Advocate: Ms. Barkha for Mr. Yogesh Sharma,)

VERSUS

1. Shri Ashwani Kumar Prabhakar,  
Chairman  
Ordnance Factory Board,  
10A, S.K. Boss Road, Kolkata
2. Shri P.R. Mandal,  
General Manager,  
Ordnance Factory, Muradnagar  
Distt. Ghaziabad.(UP) -Respondents

(By Advocate: Mr. V.S.R. Krishna)

**ORDER (Oral)**

**By Mr. A.K. Bhardwaj, Member (J):**

Mr. V.S.R. Krishna, learned counsel for the respondents, submitted that the order alleging disobedience of which the

petitioners have filed the present Contempt Petition, has been challenged before the Hon'ble High Court vide WP (C) No. 8642/2015 wherein the learned counsel for the respondents, i.e., the petitioners herein, has taken a stand that he will seek an adjournment in the contempt proceedings. The order passed by the Hon'ble High Court read thus:-

%ssue notice to the respondents. Mr. Trivedi, Advocate accepts notice on behalf of the respondents. Both parties agree to seek an adjournment in the contempt proceedings before the tribunal on the next date of hearing.+

2. In view of the aforementioned, the CP is closed. Notices issued to the respondents stand discharged. It goes without saying that if the order passed by the Hon'ble High Court upholds the order of the Tribunal, the petitioners would be at liberty to institute fresh proceedings in accordance with law.

**(Dr. B.K. Sinha)**  
**Member (A)**

**(A.K. Bhardwaj)**  
**Member (J)**

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